

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 295
TO BE ANSWERED ON: 19.07.2016

Revival of FACT

295. SHRI N.K. PREMACHANDRAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government proposes to privatise the Fertilizers and Chemicals Travancore Ltd. (FACT) and if so, the details thereof and the reasons therefor;
- (b) whether the Government has received representations from the State Government of Kerala and MPs from the State requesting for the revival of FACT and if so, the action taken thereon;
- (c) whether the Government proposes to revive the FACT and continue its status as a public sector undertaking and if so, the details thereof; and
- (d) whether the Government has received recommendations from NITI Aayog for disinvestment of FACT and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS, SHIPPING,
ROAD TRANSPORT & HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a): No, Madam.

(b) & (c): Yes, Madam. Several representations have been received. Government of India has sanctioned a Plan loan of Rs 1000 Cr to FACT on 21.03.2016 to continue its operations to meet the current financial crunch and for its revival.

(d): No, Madam.
